

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2007

ANSWERED ON:22.11.2010

PURA SCHEME

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the physical and financial targets fixed and the achievements made there against under the Provision of Urban Amenities in Rural Areas (PURA) during the Eleventh five Year plan, year-wise and State-wise;
- (b) the extent of success achieved of this scheme through Public-Private Partnership (PPP) mode; and
- (c) the steps taken by the Government to implement this scheme in a holistic manner in this country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to(c): The Government has approved Provision of Urban Amenities in Rural Areas (PURA) Scheme for implementation on pilot basis in XI Plan. The scheme proposes holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat(s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas. The current financial outlay for PURA under XI Plan is Rs. 248 crore. A notice was issued inviting Expression of Interest (EoI) from private sector entities on 15th April 2010 in leading national and financial dailies. In response to the notice, ninety three (93) Eols were received out of which 45 organizations had qualified at the EoI Stage. These 45 organizations were asked to submit the detailed bid alongwith concept plan by 07th October 2010. In response, 09 organizations have submitted 14 proposals to undertake PURA pilot projects which are currently under evaluation.